

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 63 OF 2016

Dated : 14th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

M/s Orissa Power Consortium Ltd.

.... Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Tarun Johri
Mr. Ankit Saini
Mr. Ankur Gupta

Counsel for the Respondent(s) : Mr. Rutwik Panda
Ms. Anshu Malik for R-1

Mr. R.K. Mehta
Ms. Himanshi Andley for R-2

Ms. Shruti Awasthi for R-3

Ms. Anandini Kumar for R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **20.03.2018.**

**(S. D. Dubey)
Technical Member**

ts/vg

**(Justice Manjula Chellur)
Chairperson**